

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 09th November, 2023

No. 279 /A : The services of Mr. Sachindra Birua, Secretary to Lokayukta, Jharkhand, Ranchi are recalled from the State Government and on his repatriation to the parent department, he is transferred and posted as Additional Judicial Commissioner, Ranchi.

By order of the Court
Sd/-(Mohammad Shakir)
Registrar General

Memo. No. 4137 /Apptt. Dated Ranchi, the 09th November, 2023

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Judicial Commissioner, Ranchi/ Deputy Secretary to Lokayukta, Jharkhand, Ranchi/ the Officer concerned for information & needful /the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.


Registrar General